

PUNJAB VIDHAN SABHA

BILL NO. 7-PLA-2021

THE PUNJAB APPROPRIATION BILL, 2021

A

BILL

to authorize the payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab, for the services and purposes during the financial year 2020-2021.

BE it enacted by the Legislature of the State of Punjab in the Seventy-second Year of the Republic of India as follows:-

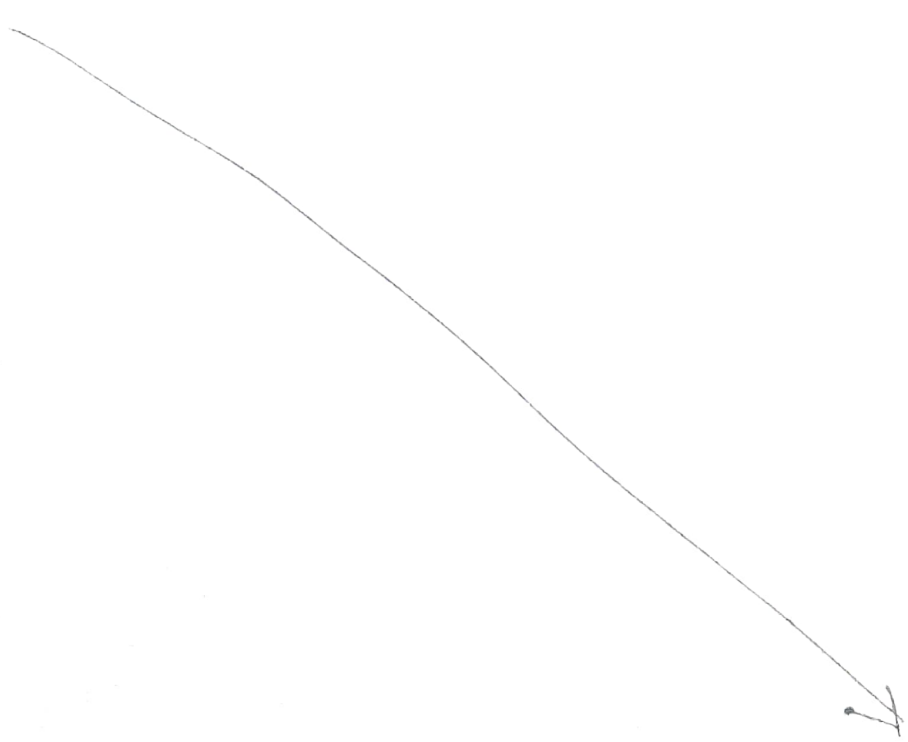
- Short title.* 1. This Act may be called the Punjab Appropriation Act, 2021.
- Issue of* 2. From and out of the Consolidated Fund of the State of Punjab, there may be paid and applied sums, not exceeding those, specified in column 5 of the Schedule, appended to this Act, amounting, in the aggregate to a sum of `65236773000/- (Rupees Six Thousand Five Hundred Twenty Three Crore Sixty Seven lac and Seventy Three Thousand only) towards defraying several charges, which will come in the course of payment to be made during the financial year, 2020-2021 in respect of the services and purposes, specified in column 2 of the said Schedule.
- 65236773000/-*
- out of the*
- Consolidated Fund of*
- the State of Punjab*
- for the financial year,*
- 2020-2021.*
- Appropriation.* 3. The sums, authorized to be paid and applied from and out of the Consolidated Fund of the State of Punjab by this Act, shall be appropriated for the services and purposes, specified in the said Schedule, in relation to the financial year 2020-2021.
- Overriding effect*
- of the Act* 4. Notwithstanding anything contained in any other Act for the time being in force, the provisions of this Act shall prevail.

-2-

SCHEDULE

Demand No.	Services and purposes	Sum is not exceeding			
		Grant made by the Legislative Assembly	Charged on the Consolidated Fund	Total	
1	2	3	4	5	
		Rs.	Rs.	Rs.	
1	Agriculture	Revenue	9000	1238000	124,7000
		Capital	3331000	0	3331 000
2	Animal Husbandry, Dairy Development and Fisheries	Revenue	4000	0	40 00
		Capital	46403000	0	46403000
3	Co-operation	Revenue	2000	65000	67000
		Capital	1802675000	0	1802675000
5	Education	Revenue	4084163000	1000	4 084164000
		Capital	3000	0	3000
6	Elections	Revenue	1000	0	1000
		Capital	1000	0	1000
7	Excise and Taxation	Revenue	358290000	76 1000	35 9051000
		Capital	0	0	0
8	Finance	Revenue	0	1957200000	1957,209000
		Capital	0	0	0
9	Food, Civil Supplies and Consumer Affairs	Revenue	437102000	231 000	43733,3000
		Capital	0	0	0
10	General Administration	Revenue	1000	0	1000
		Capital	0	0	0
11	Health and Family Welfare	Revenue	1712312000	1000	171231300,7
		Capital	0	0	0
12	Home Affairs	Revenue	13145000	6203000	19348000
		Capital	7000	0	7000
13	Industries & Commerce	Revenue	2000	0	2000
		Capital	24800000	0	24800000
14	Information and Public Relations	Revenue	42982000	0	42982000
		Capital	0	0	0
15	Water Resources	Revenue	22475000	0	22475000
		Capital	2000	0	2000
16	Labour	Revenue	10955000	0	10955000
		Capital	0	0	0
17	Local Government	Revenue	2759389000	0	2759389000
		Capital	2000	0	2000
18	Personnel	Revenue	60960000	9548000	70512000
		Capital	82200000	0	82200000
19	Planning	Revenue	2035000	0	2035000
		Capital	1544000	0	1544000
20	Power	Revenue	4470568000	0	4470568000
		Capital	0	0	0
21	Public Works	Revenue	5011597000	0	5011597000
		Capital	5000	0	5000
22	Revenue, Rehabilitation and Disaster Management	Revenue	10734963000	0	10734963000
		Capital	36900000	0	36900000
23	Rural Development and Panchayats	Revenue	23696301000	411000	23696742000
		Capital	2000	0	2000
24	Science, Technology and Environment	Revenue	0	0	0
		Capital	99380000	0	99380000
25	Social Security, Women & Child Development	Revenue	13000	0	13000
		Capital	2000	0	2000
27	Technical Education and Industrial Training	Revenue	2000	0	2000
		Capital	0	0	0

28	Tourism and Cultural Affairs	Revenue	1000	0	1000
		Capital	1000	0	1000
29	Transport	Revenue	2482921000	0	2482921000
		Capital	19998000	0	19998000
31	Employment Generation and Training	Revenue	189476000	0	189476000
		Capital	0	0	0
32	Forestry and Wild Life	Revenue	21000	0	21000
		Capital	0	0	0
33	Governance Reforms	Revenue	4000	0	4000
		Capital	14775000	0	14775000
34	Horticulture	Revenue	1000	0	1000
		Capital	0	0	0
35	Housing and Urban Development	Revenue	1135047000	0	1135047000
		Capital	12633000	0	12633000
36	Jails	Revenue	1000	0	1000
		Capital	0	0	0
37	Law and Justice	Revenue	105067000	26460000	131527000
		Capital	434000	0	434000
38	Medical Education and Research	Revenue	118791000	4000	118795000
		Capital	8000	0	8000
39	Printing and Stationery	Revenue	0	175000	175000
		Capital	0	0	0
40	Sports and Youth Services	Revenue	2000	39701000	39703000
		Capital	1000	0	1000
41	Water Supply and Sanitation	Revenue	51409000	15000000	66409000
		Capital	2000	0	2000
42	Social Justice, Empowerment and Minorities	Revenue	3414143000	0	3414143000
		Capital	120506000	0	120506000
	Total	Revenue	60914141000	2057036000	62971177000
		Capital	2265595000	1000	2265596000
	Grand Total		63179736000	2057037000	65238773000



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STATEMENT OF OBJECTS AND REASONS

The Bill is introduced in pursuance of clause (1) of Article 204 of the Constitution of India, read with Article 206 thereof, to provide for the appropriation out of the Consolidated Fund of the State of all money required to meet the expenditure charged on the Consolidated Fund and the grants made in advance by the Legislative Assembly in respect of the estimated expenditure of the State Government, for the financial year 2020-2021.

Manpreet Singh Badal,
Minister for Finance, Punjab.

The Governor has, in pursuance of clause (1) and (3) of Article 207 of the Constitution of India, recommended to the Punjab Legislative Assembly, the introduction and consideration of the Bill.

CHANDIGARH:
THE 5TH MARCH, 2021

SHASHI LAKHANPAL MISHRA
SECRETARY.

N.B. — The above Bill was published in the Punjab Government Gazette (Extraordinary), dated the 5th March, 2021 under the proviso to rule 121 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).